

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

TA (AT) Competition No. 35/2017
(Old Appeal No. 18/2015)

IN THE MATTER OF:

Super Cassettes Industries Pvt. Ltd. ...Appellant

Versus

CCI &Anr. ...Respondents

Present:

**For Appellant: Mr. Amit Sibal, Senior Advocate with Mr. Param Tandon,
Ms. Sreemoyee Deb and Ms. Anubhuti Mishra, Advocates.**

**For Respondent: Mr. RajShekhar Rao and Mr. Ritwik Bhattacharya,
Advocates.
Mr. Pallav Saxena and Mr. Nausheen Samar Advocate for R-
1**

With
TA (AT) Competition No. 36 of 2017
(Old Appeal No. 41/2015)

IN THE MATTER OF:

HT Media Ltd. ...Appellant

Versus

CCI &Anr. ...Respondents

Present:

For Appellant: Mr. Rajshekhar Rao and Mr. Ritwik Advocates

**For Respondent: Mr. Pallav Saxena and Mr. Nausheen Samar Advocate
for R-1**

ORDER

23.07.2019 Due to paucity of time, the matter could not be taken up.
Post these appeals 'for hearing' on 04th August, 2019 at 2:00 PM.

[Justice S.J. Mukhopadhaya]
Chairperson

[JusticeBansi Lal Bhat]
Member (Judicial)

/mohan/gc/